

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
CROSS EXAMINATION OF PW				
1	O.S. 881/2010 (EVIDENCE.) IA/1/2010 IA/2/2010		MUNISIDDAMMA Vs NAGAPPA AND ANOTHER	T.SHESAGIRI RAO
2	O.S. 107/2011 (EVIDENCE.)		SREEKANTHAIAH Vs DEVARAJ J	SRIYUTHS
3	O.S. 496/2011 (EVIDENCE.)		SHANKARAMMA Vs MUNIYAMMA AND OTHERS	SANTHOSH.H.R. Srinivasa M
4	O.S. 1415/2011 (EVIDENCE.) IA/1/2011		BYAMMA Vs MUNITHAYAMMA	KUMAR H N GM
PLNTF EVIDENCE				
5	O.S. 444/2012 (EVIDENCE.) IA/1/2012		DILSHAD BEGUM Vs ANWAR BAIG @ CHAND PASHA	MOHAMMED SADEER AHMED
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
6	EX 44/2012 (SUMMONS)		GOPALAPPA.G Vs THE SPECIAL LAND ACQUISITION OFFICER	m.v.v
7	O.S. 1588/2014 (SUMMONS) IA/1/2014 IA/2/2014		Soumya N Rep. by Rathnamma Vs Nagaraj .M	P V S
8	O.S. 356/2015 (SUMMONS) IA/1/2015		Sandeep Reddy M Vs Ram Mohan H K	Manjunath S M
9	O.S. 1426/2015 (SUMMONS) IA/1/2015		Yellamma Vs Yashodamma	N. KEMPEGOWDA
<u>3:00 P.M - 4:00 P.M</u>				
10	EX 73/2018 (SUMMONS)		MAHADEV PRASAD.L Vs USHA.M.S	S A Partners
HEARING ON IA				
11	O.S. 1618/2015 (SUMMONS) IA/1/2015		Aruna Vs Vasudev A P	MUNIRAJU K N
12	O.S. 85/2018 (SUMMONS) IA/1/2018		Manjesh T Vs Kempamma	SC Vijayakumar

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13	O.S. 1119/2020 (ORDERS.) IA/1/2020		KRISHNAPPA Vs RAVEENDRA K M	G L VISHWANATH AND MANASA
Cases listed below are adjourned due to Covid 19				
CROSS EXAMINATION OF PW				
14	O.S. 473/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	04-01-2021	Krishnappa M Vs Munirangamma	K H P
PLNTF EVIDENCE				
15	O.S. 734/2012 (EVIDENCE.) IA/1/2012	04-01-2021	Bhavya Vs Hanumantharayappa	M.Ramamurthy
16	O.S. 1022/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	04-01-2021	Krishnappa Vs Munishamappa	P.M.BALASUBRAMANI
17	O.S. 699/2018 (EVIDENCE.)	04-01-2021	Canara Bank, Rep by Lloyd Xavier Raja Vs Santhosh Kumar	Manjunath K K
18	O.S. 716/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	04-01-2021	VIJAY KUMAR G. Vs SHIVA S.	C.A. KALYANI
19	O.S. 1030/2018 (EVIDENCE.) IA/1/2018	04-01-2021	Somashekar Vs Shakuntala	D R Babu
20	O.S. 321/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	04-01-2021	Thyagaraj H G Vs Shubha H M	Harendra
21	O.S. 770/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	04-01-2021	Y N SRINIVAS Vs S GOVARDHAN AO	C V A
22	O.S. 821/2019 (EVIDENCE.) IA/1/2019	04-01-2021	Rajappa Vs Narayanaswamy Reddy	C V Annaiah
23	O.S. 835/2019 (EVIDENCE.) IA/1/2019	04-01-2021	Asha Rani Vs Shamanna	Ramappa P
24	O.S. 539/2019 (APPEARANCE OF PARTY) IA/1/2019	04-01-2021	Sampath M Vs Nagesh B S	V Manjunatha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 99/2015 (SUMMONS)	11-01-2021	Venkataswamy H C Vs Chowdamma alias Lakshmamma	H M D
AWAIT SUMMON/NOTICE				
26	O.S. 956/2012 (SUMMONS) IA/1/2012	11-01-2021	Ramakrishna Reddy Vs Anjana Reddy	M.V.Srinivasa Reddy
27	O.S. 1412/2012 (SUMMONS) IA/1/2012	11-01-2021	Gangamma Vs Hanumakka	K.V.Venkatesh
28	O.S. 436/2013 (SUMMONS) IA/1/2013	11-01-2021	Savithamma Vs Lenkappa	H.V.Ramachandra Reddy
29	O.S. 1812/2014 (SUMMONS) IA/1/2014	11-01-2021	Vinod Kumar Vs Jaffar Abbas	G N J
NOTICES				
30	O.S. 168/2015 (SUMMONS) IA/1/2015	11-01-2021	Mahalinga Vs Kanthamma	G.S.DEVARAJ
SUMMONS				
31	O.S. 449/2015 (SUMMONS) IA/1/2015	11-01-2021	Lingamma Vs Nagaraj	Kala M
32	M.A. 30/2018 (SUMMONS) IA/1/2018	13-01-2021	Ashwathamma Vs Ramanjinappa	P M Gopi
AWAIT SUMMON/NOTICE				
33	O.S. 1298/2017 (SUMMONS)	13-01-2021	Keshava Rao R S Vs Shantha Rao R	K V H
OBECTION				
34	O.S. 1328/2017 (SUMMONS) IA/1/2017	13-01-2021	Anthony Mary Vs Lekkachouri Balaraju	Punya Law Chambers
35	FDP 3/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-01-2021	Amaravathi N Vs Siddamma	H Maregowda
OBJECTION ON IA				
36	O.S. 69/2018 (SUMMONS) IA/1/2018	13-01-2021	Jayamma Vs Rajamma	Lokesh R
SS TO DEFT. BY RPAD				
37	O.S. 189/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-01-2021	Lakshmanappa Vs Venkateshappa	V Muniraj

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	M.C. 78/2020 (SUMMONS)	20-01-2021	Kanthraj K Vs NIL	S V J
39	M.C. 83/2020 (SUMMONS)	20-01-2021	Seshadri Vs NIL	S M Anupama
AWAIT SUMMON/NOTICE				
40	O.S. 1605/2018 (SUMMONS) IA/1/2018	20-01-2021	Japamala Rani Vs Lakkamma	R Krishnappa
41	O.S. 1421/2019 (SUMMONS) IA/1/2019 IA/2/2019	20-01-2021	Harshitha Reddy R minor rep. by father Rajashekar N. Vs Nagaraja	Srinivasa Reddy
42	O.S. 43/2020 (SUMMONS)	20-01-2021	Manjunath Hegde Vs Deepu M B	S Narasimha
NOTICE ON IA				
43	O.S. 1705/2018 (SUMMONS) IA/1/2018	20-01-2021	Narayanaswamy Vs Ammayamma	A G N
OBJECTION ON IA				
44	O.S. 1205/2019 (SUMMONS) IA/1/2019 IA/2/2019	20-01-2021	Mohan Kumar Vs Gangahanumaiah	SHIVARAJA.M
STEPS				
45	M.C. 265/2019 (SUMMONS) IA/1/2019	20-01-2021	Gowramma Vs Bachhegowda C	Manjunatha Y
46	M.C. 180/2020 (NOTICE)	20-01-2021	PUSHPA V Vs ARJUN N	GOGI AND GOGI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 565/1997 (SUMMONS)		T M GANGAHANUMAIHAH Vs NAGARAJA DECEASED BY LRS	SADASHIVA REDDY KBM
2	EX 72/2018 (SUMMONS)		Harish E Vs M/s Keshav Exports Private Ltd., Rep. by B S Padmanabhachar	Prasanna Kumar V H
3	O.S. 2284/2007 (HEARING) IA/1/2007		LAKSHMAMMA Vs DODDA RANGAPPA	
4	FDP 27/2009 (HEARING)		SIDDAMMA Vs AKKAYAMMA	M.SHIVAPRAKASH
5	O.S. 155/2013 (HEARING) IA/1/2013		Katamma Vs Nanjamma	K.S.Krishnappa
6	O.S. 1095/2018 (HEARING) IA/1/2018		Kishore S N Vs Suryanarayana	Satish A C
7	O.S. 430/2019 (HEARING) IA/1/2019		Kanchana V Vs Mahesh V	Rukmini V P
8	O.S. 134/2020 (HEARING)		Jayamma Vs Chikkamma, Dead by her LR.s.	C R S
9	O.S. 694/2020 (HEARING) IA/1/2020		SUSHEELAMMA Vs NANJEGOWDA	Sriyuth V Sudhakar
10	O.S. 1118/2020 (FIRST HEARING) IA/1/2020		RAMYA B M Vs RAMAKKA	D A SUDHEER
11	O.S. 374/2019 (ISSUES.) IA/1/2019 IA/2/2019 IA/3/2019		Roopa H T Vs Thimma Reddy	Venkatesh V
CROSS EXAMINATION OF PW				
12	O.S. 1612/2013 (EVIDENCE.) IA/1/2013		Srinivasa Murthy Vs Parvathamma B V	Y N S R

PLNTF EVIDENCE

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13	O.S. 359/2019 (EVIDENCE.) IA/1/2019		LAKSHMAMMA Vs NAGAPPA	Prashanth
FUTHER CHIEF OF pw				
14	O.S. 4/2019 (EVIDENCE.) IA/1/2019		VENKATESH Vs DEVARAJAIAH N	MANJUNATH REDDY T
15	O.S. 1950/2007 (ARGUMENTS.) IA/1/2007		NARAYANAPPA Vs DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH RGK - D1 TO D3
16	O.S. 1241/2009 (ARGUMENTS.) IA/1/2009		LEELAVATHI Vs THIMMAKKA	J.S.DINESH ABSENT
17	O.S. 1693/2013 (ARGUMENTS.) IA/1/2013		Jayamma Vs Muniyappa	P Raja Reddy
18	O.S. 108/2017 (ARGUMENTS.) IA/1/2017		Nithin Kumar Vs Chinnamma	G Vishwanatha Reddy
19	R.A. 17/2020 (ARGUMENTS.)		Shiva Prasad T C Vs Mantri Tranquil Apartment Owners Association	Riyaz Ahmed Sheriff
20	O.S. 1187/2017 (JUDGMENTS)		McElroy Sales and Service India Private Limited Vs Chandrodaya Sampathy	C K N
21	M.C. 34/2020 (APPEARANCE OF PARTY)		Chunnal Gena Vs NIL	Radesh K
22	O.S. 1935/2019 (ORDERS.) IA/1/2019		RAMAKKA Vs MUNIYAPPA	G N R
3:00 P.M - 4:00 P.M				
23	O.S. 1016/2017 (ISSUES.) IA/1/2017		Bhagyamma Vs Narasimha Murthy	S Shivakumar
24	O.S. 1101/2017 (ISSUES.) IA/1/2017		Ramesh K G Vs Rathnamma	
25	O.S. 1326/2017 (ISSUES.) IA/1/2017		Narayanappa A Vs Bharianappa A	
26	O.S. 1334/2017 (ISSUES.) IA/1/2017		Vaikuntavasan B K Vs Dr. Rashmi Choodanath	

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27	O.S. 1350/2017 (ISSUES.) IA/1/2017		Papamma V alias Vimala Vs Ramesha V	H N Gopi Mohana
28	O.S. 1381/2017 (ISSUES.) IA/1/2017 IA/2/2017		Kempamma Vs Rudrappa	J C Kumar
29	O.S. 1494/2017 (ISSUES.) IA/1/2017 IA/2/2017 IA/3/2017		Salma Ulfath Hussain Vs Shivappa B K	Sundaraswamy
30	O.S. 1495/2017 (ISSUES.) IA/1/2017 IA/2/2017 IA/3/2017		Ashraf Ali Khan, Rep. by his Power of Attorney Salma Ulfath Hussain Vs Shivappa B K	S R K
31	O.S. 1637/2017 (ISSUES.) IA/1/2017 IA/2/2017		Shanthamma Vs Gopala Reddy	Manjunath B V
32	O.S. 1706/2017 (ISSUES.) IA/1/2017 IA/2/2017		Byanna M.V Vs Rathnamma	
Cases listed below are adjourned due to Covid 19				
33	O.S. 200/2019 (ISSUES.) IA/1/2019	03-02-2021 (3:00 P.M - 4:00 P.M)	Munilakshamma Vs Nanjundachari	Nagendra Nath
34	O.S. 659/2005 (SUMMONS) IA/1/2005	03-02-2021	YASHODAMMA Vs SURESH	M.NAGESH 1 TO 5 NN
35	O.S. 600/2007 (SUMMONS) IA/1/2007	03-02-2021	K RAGHAVAN Vs S SRINIVAS	MS CARIAPPA AND CO.
36	O.S. 601/2007 (SUMMONS) IA/1/2007	03-02-2021	R V RAGHAVAN Vs S SRINIVAS	CARIAPPA AND CO
37	O.S. 602/2007 (SUMMONS)	03-02-2021	R V RAGHAVAN Vs K C SRINIVASA REDDY	CARIAPPA AND CO
38	O.S. 1474/2007 (SUMMONS) IA/1/2007	03-02-2021	SHEILA Vs ACHAMMA	K.SOMASHEKARA
39	O.S. 158/2010 (SUMMONS)	03-02-2021	PUTTAYELLAMMA Vs LAKSHMAMMA	U.J.HARIPRASAD

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 211/2013 (SUMMONS) IA/1/2013	03-02-2021	Narayanaswamy.M Vs Prabhu.M	H.Rajanna
41	O.S. 1733/2014 (SUMMONS) IA/1/2014	03-02-2021	Radha H.N. Vs Narayanaswamy A	
42	O.S. 108/2015 (SUMMONS) IA/1/2015	03-02-2021	Munindra Vs Muniyamma	S.R. DESHPANDE
43	O.S. 776/2015 (SUMMONS) IA/1/2015 IA/2/2015	03-02-2021	Vinath Raju D Vs Devaraju	D S G
44	Misc 17/2017 (SUMMONS) IA/1/2017	03-02-2021	Lakshamma Vs Nagappa	
45	O.S. 331/2017 (SUMMONS) IA/1/2017 IA/2/2017	03-02-2021	Lokanath Vs Ramaiah	V B Shivakumar
46	O.S. 847/2017 (SUMMONS)	03-02-2021	Vijaya Bank Vs M/s N H Industries	
47	O.S. 1557/2017 (SUMMONS) IA/1/2017	03-02-2021	Thimmakka Vs Kariyappa	Janardhan B.C.
48	O.S. 1695/2017 (SUMMONS) IA/1/2017	03-02-2021	Muniyamma Vs Lakshamma	Bhaskar Reddy S
49	O.S. 237/2018 (SUMMONS) IA/1/2018	03-02-2021	Narayanappa Vs Muniyappa alias Munepa	G S P
50	O.S. 668/2018 (SUMMONS) IA/1/2018	03-02-2021	Devaraju Vs Prabhavathi R	M S Shankar
51	O.S. 1012/2018 (SUMMONS) IA/1/2018 IA/2/2018	03-02-2021	Komala K Vs Srimathi R	Girish Reddy
52	EX 16/2019 (SUMMONS)	03-02-2021	Vijayalakshmi M since deceased by Legal Representative R Prashanth Vs Narayanaswamy B K	K R
53	O.S. 1037/2019 (SUMMONS) IA/1/2019	03-02-2021	Puttaswamy Vs Ramu M	M/s Shekhar Law Associates

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54	R.A. 6/2020 (SUMMONS) IA/1/2020 IA/2/2020	03-02-2021	Jayamma V Vs Jayalakshmi C	Ramesh Kumar
55	M.A. 38/2020 (SUMMONS) IA/1/2020	03-02-2021	Rajanna M Vs Kiran C Narang	N Lakshmi Narayana
56	O.S. 894/2020 (SUMMONS) IA/1/2020 IA/2/2020	03-02-2021	VENKATASWAMY Vs RAJESHAPPA	CHALAPATHI BAL
57	O.S. 957/2020 (SUMMONS) IA/1/2020	03-02-2021	KRISHNOJI RAO Vs NAGARATHNAMMA	M S Manjanna
58	R.A. 58/2020 (NOTICE) IA/1/2020 IA/2/2020	03-02-2021	RADHAMANI S N Vs VENKATESH J	V VIJAYASHEKARA GOWDA
59	O.S. 389/2015 (ISSUES.) IA/1/2015 IA/2/2015	03-02-2021	Anwar Sharieff Vs Puttamma alias Pattamma	T Ravindra
60	O.S. 1373/2015 (ISSUES.) IA/1/2015	03-02-2021	Umashankar Vs Chandrashekar B M	R.MURALIDHARA
61	O.S. 176/2017 (ISSUES.) IA/1/2017 IA/2/2017	03-02-2021	Puttammani Vs Vijayakumari	R Anil Kumar
62	O.S. 263/2017 (ISSUES.) IA/1/2017	03-02-2021	VENKATESH Vs Srinivas B V	S M H
63	O.S. 275/2017 (ISSUES.) IA/1/2017	03-02-2021	Aruna N Vs Kamalamma	M G N
64	O.S. 278/2017 (ISSUES.) IA/1/2017	03-02-2021	Bayyanna P Vs Vijayakumari	S K Law Ass.
65	O.S. 401/2017 (ISSUES.) IA/1/2017	03-02-2021	Karisiddawqadayar Mutt Trust Vs Ramlingeshwara Mutt Trust	
66	O.S. 413/2017 (ISSUES.) IA/1/2017 IA/2/2017	03-02-2021	GOVINDARAJU H Vs HEMALATHA C J	Jayaprakash

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
67	O.S. 462/2017 (ISSUES.)	03-02-2021	UCO Bank, Rep. by its Manager Vineetha Kumari Vs Muralidhara B A	K R P
68	O.S. 517/2017 (ISSUES.) IA/1/2017	03-02-2021	Mamthaz Vs Ramaiah	S.M. HANUMANTHA RAO
69	O.S. 529/2017 (ISSUES.) IA/1/2017 IA/2/2017 IA/3/2017	03-02-2021	Shyamamma Vs Kodandaram Gowda V	B T I
70	O.S. 532/2017 (ISSUES.) IA/1/2017 IA/2/2017	03-02-2021	SIDDAPPA Vs UMESH C R	
71	O.S. 583/2017 (ISSUES.) IA/1/2017	03-02-2021	Krishnappa G M Vs Govindappa	MYLARIAH ASSOCAITES
72	O.S. 688/2017 (ISSUES.)	03-02-2021	Surendra Surana Vs Bhuvaneshwari D	
73	O.S. 712/2017 (ISSUES.) IA/1/2017 IA/2/2017	03-02-2021	Chikka Thippanna alias Thimmanna alias Chikka Thimmanna Vs Munivenkatappa	N Muniraja
74	O.S. 730/2017 (ISSUES.) IA/1/2017 IA/2/2017	03-02-2021	Nanjamma Vs Thimmappa V	
75	O.S. 784/2017 (ISSUES.) IA/1/2017	03-02-2021	Susheelamma Vs Suresha	
76	O.S. 120/2018 (ISSUES.) IA/1/2018	03-02-2021	Udayaprasadh N Vs Usha N	L Ravi Kumar
77	O.S. 557/2018 (ISSUES.) IA/1/2018	03-02-2021	Master. Chethan M, Rep by natural guardian Manjula Vs Veena J	C Krishnappa Reddy
78	O.S. 611/2018 (ISSUES.) IA/1/2018	03-02-2021	Venkatamma Vs Chikkamane Bayamma	Anjaneya A B
79	O.S. 839/2018 (ISSUES.) IA/1/2018	03-02-2021	Subbamma Vs Sharadamma	T P Srinivasa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
80	O.S. 887/2018 (ISSUES.) IA/1/2018	03-02-2021	Nagamma Vs Munikrishan	Pradeep M
81	O.S. 1219/2018 (ISSUES.) IA/1/2018	03-02-2021	Krishne Gowda D Vs Ravindra S	Ravi L Vaidya
82	O.S. 1668/2018 (ISSUES.) IA/1/2018 IA/2/2018	03-02-2021	VIJAYAKUMARI Vs SOMASHEKAR REDDY	MADESH N

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<u>11:00 A.M - 12:00 P.M</u>				
OBECTION				
1	O.S. 1116/2011 (SUMMONS) IA/1/2011		JAYARAMAIAH.H.N. Vs NARASIMHA MURTHY.H.M.	SIDDAMALAPPA
2	O.S. 1177/2016 (SUMMONS) IA/1/2016		B R M Gowda alias Marirange Gowda Vs Bhaskar	
3	O.S. 1192/2017 (SUMMONS) IA/1/2017		Gowramma Vs Motappa N	M Srinivasa Gowda
4	O.S. 1470/2019 (SUMMONS) IA/1/2019		Thimmegowda Vs Sarojamma	M/s S s Advocate
WRITTEN STATEMENT				
5	O.S. 1377/2016 (SUMMONS) IA/1/2016		Shanthamma Vs Krishnappa	
6	O.S. 344/2010 (HEARING) IA/1/2010		ANTHARAJU Vs JOSEPH	M.VENKATAPPA
7	O.S. 83/2016 (HEARING) IA/1/2016		Shamanna H Vs Jayaramaiah S	S Venugopala
8	O.S. 729/2016 (HEARING) IA/1/2016 IA/2/2016		Leelavathi P Vs Akkayamma	A N L
9	O.S. 940/2016 (HEARING) IA/1/2016		Ramacharan Vs Narayanaiah L N	D J N
<u>12:00 P.M - 1:00 P.M</u>				
10	M.C. 196/2020 (FIRST HEARING)		PRAVEEN KUMAR Vs NIL	PRUTHVI RAJ AND ASSOCIATES
CROSS EXAMINATION OF DW				
11	O.S. 920/2013 (EVIDENCE.) IA/1/2013		Kempaiiah alis sinkappa Vs Anjanamma	Gogi and Gogi advocates
CROSS EXAMINATION OF PW				
12	O.S. 695/2011 (EVIDENCE.) IA/1/2011		JAYAMMA Vs NAGAMMA	CHANDU LAL

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13	O.S. 1013/2011 (EVIDENCE.) IA/1/2011		MUNIRAJU Vs MUNIRAJU	B.K.NAGARAJA.
DEFN EVIDENCE				
14	O.S. 1147/2013 (EVIDENCE.) IA/1/2013		Byrappa Vs Ramappa	N.Srinivasamurthy
PLNTF EVIDENCE				
15	O.S. 922/2016 (EVIDENCE.)		Ramakrishna B M Vs Kempamma	V Shankarappa
<u>3:00 P.M - 4:00 P.M</u>				
STEPS				
16	O.S. 272/2018 (SUMMONS) IA/1/2018		Kursheeda Vs Syed Habeeb	G S Srinivas
17	O.S. 1393/2016 (HEARING) IA/1/2016		Shivakumar Vs Rajanna	
18	O.S. 111/2018 (HEARING) IA/1/2018 IA/2/2018		Uma Purushotham Vs Narasimharaju	S.KESHAVA RAO
19	M.A. 29/2020 (HEARING) IA/1/2020		Narayan V Vs Venkate Gowda M	H M Ananda Kumar
20	O.S. 1658/2013 (ARGUMENTS.) IA/1/2013		Gowramma Vs Chikka Yerrappa	M D V
21	O.S. 972/2020 (ORDERS.) IA/1/2020		MUNIHANUMAKKA Vs MUNIAMMA	J R JAGADISH
Cases listed below are adjourned due to Covid 19				
22	M.C. 330/2019 (NOTICE) IA/1/2019	21-11-2020	Ashish Agrawal Vs Ashima Agrawal	Bhojegouda
23	M.C. 381/2019 (NOTICE)	21-11-2020	Avuaru Raghu Vamsi Krishna Vs Sai Prathyusha Lattala	A Shivaram
24	Misc 222/2019 (NOTICE)	21-11-2020	Narayana Swamy Vs Narayana Swamy K	T Anjinamma
25	Misc 40/2020 (NOTICE) IA/1/2020	21-11-2020	State Bank of India, Agricultural Development Bank Vs Basavaraju	MUNIRAJU P

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	M.C. 85/2020 (NOTICE)	21-11-2020	Shiva Sameer Sahukaru Vs Monalisa Sahu	M Ramaiah
27	O.S. 1129/2016 (EVIDENCE.) IA/1/2016	16-12-2020	Jatoji Rao Vs Madhumathi K	B Roopesha
28	O.S. 1264/2016 (EVIDENCE.) IA/1/2016	16-12-2020	Venkatappa Vs Krishnappa K M	
29	O.S. 1024/2018 (A.D.R) IA/1/2018	18-12-2020	Radhamma R Vs Muniyappa	B C Rajanna
30	O.S. 1034/2011 (SUMMONS) IA/1/2011	03-02-2021	MUZEEBA Vs SHIVANAGAPPA	SATHYANARAYANA RAO
31	O.S. 1086/2011 (SUMMONS) IA/1/2011	03-02-2021	KRISHNAVENAMMA Vs RAMAIAH REDDY	R.RAMESHA
32	R.A. 123/2013 (SUMMONS) IA/1/2013	03-02-2021	Krishnappa Vs Muniyappa N G	P M Gopi
33	R.A. 126/2013 (SUMMONS) IA/1/2013	03-02-2021	Venkatamma Vs Jayamma alias Jayalakshamma	K Varadarajan
34	O.S. 1446/2013 (SUMMONS) IA/1/2013 IA/2/2013	03-02-2021	Bathayamma Vs Savithramma	B L N
35	O.S. 1530/2013 (SUMMONS) IA/1/2013	03-02-2021	Hosamma alias Muniakkayamma Vs Bhaskar Reddy T S	V Sharth Kumar
36	O.S. 653/2016 (SUMMONS) IA/1/2016	03-02-2021	VISHWANATHA REDDY M Vs BHAGYA	
37	O.S. 1848/2013 (NOTICE) IA/1/2013	03-02-2021	Chalapathi J Vs Anjanamma	Dinesh Gaonkar
38	M.C. 114/2016 (NOTICE)	03-02-2021	Rakesh Musale Vs Nikitha Patangi	
39	Misc 110/2016 (NOTICE) IA/1/2016	03-02-2021	Kodanda Reddy, Since Deceased Rep. by His Legal Rep. by Santha N Vs Vasudeva Reddy	B Ramesh

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	M.V.C. 70/2017 (NOTICE)	03-02-2021	AMBARISH C H Vs H M NAGARAJU	C. NANJE GOWDA
41	M.C. 196/2017 (NOTICE)	03-02-2021	Sudhir D Vs Shobha	Moovendan R
42	O.S. 1442/2017 (NOTICE) IA/1/2017	03-02-2021	Krishnakumari Vs Lingaiah M H	Ramachandra
43	EX 19/2018 (NOTICE)	03-02-2021	Saritha Vs Ashok M	Lakshminarayana V
44	O.S. 1197/2011 (SUMMONS) IA/1/2011	04-02-2021	SUSHEELAMMA Vs KEMPAIAH.R.C	D.S. MALI PATIL
45	R.A. 91/2013 (SUMMONS) IA/1/2013	04-02-2021	Bruhath Bangalore Mahanagara Palike Vs Puttaiah	S N Prashanth Chandra
46	R.A. 94/2013 (SUMMONS) IA/1/2013	04-02-2021	Bruhath Bangalore Mahanagara Palike Vs Sulagaiah	S N Prashanth Chandra
47	O.S. 972/2013 (SUMMONS) IA/1/2013 IA/2/2013	04-02-2021	Muniyappa Vs Gowramma	K.Varaprasad
48	O.S. 995/2013 (SUMMONS) IA/1/2013	04-02-2021	Lalitha Vs Krishnappa.D.M	Y.N.Sathyannarayana Rao
49	O.S. 1206/2017 (SUMMONS) IA/1/2017 IA/2/2017	04-02-2021	Venkatamma Vs Byramma	
50	O.S. 298/2019 (SUMMONS) IA/1/2019	05-02-2021	Narayanaswamy M K Vs Munilakshamma	Y N Ramanna
51	O.S. 976/2019 (SUMMONS) IA/1/2019	05-02-2021	Nanjamma Vs Eeramma	Lokanath Singh N
52	O.S. 1716/2019 (SUMMONS) IA/1/2019	05-02-2021	SRINIVASA Vs MUNİYALLAPPA	SRINIVASA M
53	O.S. 1865/2019 (SUMMONS) IA/1/2019	05-02-2021	VENKATARAMANAPPA Vs BHEEMAMMA	CHANDRA MOULI

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Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	O.S. 484/2020 (SUMMONS) IA/1/2020	05-02-2021	SHIVAKUMAR Vs NARAYANAPPA	N ANJAN GOWDA
55	R.A. 24/2018 (NOTICE) IA/1/2018 IA/2/2018 IA/3/2018	08-02-2021	Narayanaswamy H M Vs Satish K S	V Vishwanath
56	Misc 51/2018 (NOTICE) IA/1/2018	08-02-2021	Munaf S Vs Rathnamma, Since dead by Chandraiah M N	C R Gopaldaswamy
57	M.C. 23/2019 (NOTICE)	08-02-2021	Srinivasa R Vs Manjula R	B M A
58	Misc 62/2019 (NOTICE)	08-02-2021	Venkatesh Babu Vs Lakshmi	C S Prasanna Kumar
59	Misc 188/2019 (NOTICE) IA/1/2019	08-02-2021	Munianjanappa, Now dead by his LRs. 1(a) Prathibha Vs Muniyellappa alias Yellappa	Ramesh

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P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1159/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		Lakshamma Vs Shashikala M	K Kumar
2	O.S. 1707/2015 (EVIDENCE.) IA/1/2015		Kasthoori Vs Indiramma	H Prasanna Kumar
3	M.C. 62/2016 (EVIDENCE.) IA/1/2016		Kavita Niranjana Sabhahit Vs Niranjana Narayan Sabhahit	Shobha Bhavikatti
DEFN EVIDENCE				
4	O.S. 20/2001 (EVIDENCE.)		MUNINANJAMMA @ CHIKKATHAYAMMA Vs DODDABBIAH	KV
PLNTF EVIDENCE				
5	O.S. 1126/2011 (EVIDENCE.) IA/1/2011		MANJUNATHA Vs NARAYANAPPA	K. VARADARAJAN MVS - D 1 AND D2
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 972/2004 (HEARING) IA/1/2004		KUMARI USHA Vs H A KRISHNA REDDY	H.V.RAMACHANDRAREDDY DISMISSED D1 TO 4
7	O.S. 841/2008 (HEARING) IA/1/2008		AMEENA BI Vs AZEEZ KHAN	
8	O.S. 1694/2008 (HEARING) IA/1/2008		HUCHAMMA Vs P GOVINDAPPA	S.CHENNAKRISHNA
9	O.S. 43/2010 (HEARING) IA/1/2010 IA/2/2010		GOWRAMMA Vs U NAMBISHAN	LAWYERS CENTRE
10	O.S. 14/2012 (HEARING)		SHRIDHAR Vs SYED IQUBAL	B.N.Gopal Krishna
11	O.S. 927/2012 (HEARING) IA/1/2012		Ramachandra Vs Shamanna	Lakshmi.G
12	O.S. 991/2012 (HEARING) IA/1/2012		K.R.Narayana Murthy Vs Thippaiah	H.V.RAMACHANDRA
13	O.S. 1540/2012 (HEARING) IA/1/2012		Rajamma Vs Purushotham alias Rajanna	Satish.S.K
14	O.S. 1998/2015 (HEARING) IA/1/2015		Harish Vs Anjana Gowda	V Vishwanath
<u>3:00 P.M - 4:00 P.M</u>				

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Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	EX 5/2016 (HEARING)		MADESHWAR G. Vs MUNIYAPPA S.K.	
16	M.C. 29/2016 (HEARING) IA/1/2016		Anitha M Vs Suresh Kumar B	KRISHNAPPA .N.
17	O.S. 1071/2016 (HEARING) IA/1/2016		Prabhavathi Vs Sanjeevamma	B M G
18	O.S. 1405/2017 (HEARING)		M/s Dharmashi Metals Pvt. Ltd. Rep. by its Director Paresh D Shah Vs M/s Bhusan Power and Steel Limited, Rep. by its Managing Director Sanjya Singal	S Chennakesavulu
19	O.S. 1198/2018 (HEARING) IA/1/2018		Jessy Jacob, Rep. by PA Holder M V Issac Vs Munivenkate Gowda M	M/s Reddy and Reddy
4:00 P.M - 5:00 P.M				
20	O.S. 160/2019 (HEARING) IA/1/2019		Sandhya Vs Reshma	Venkatesh G
21	O.S. 372/2019 (HEARING) IA/1/2019		SULOCHANA Vs SOMASHEKAR REDDY	NAGA REDDY V
22	O.S. 1107/2020 (HEARING) IA/1/2020 IA/2/2020		VASANTHAMMA Vs SHANKARAPPA	H A MANJUNATHA PRASANNA
23	O.S. 2622/2006 (ARGUMENTS.) IA/1/2006		PADMA Vs G M MANJUNATHA REDDY	P.RAJA REDDY
24	O.S. 1772/2015 (ARGUMENTS.) IA/1/2015		Sarojamma Vs Kalamma	A C Subramanya
25	O.S. 718/2014 (OBJECTIONs) IA/1/2014		Kumar G Vs Nanjappachari M	N Anjangowda
26	O.S. 1765/2018 (OBJECTIONs) IA/1/2018		Lakshamma Vs Ramarathnamma	J Ravikumar
27	O.S. 254/2020 (OBJECTIONs) IA/1/2020		Galappa Vs Siddappa L P since deceased by hos LRs 1.Mante Swamy	N R J
Cases listed below are adjourned due to Covid 19				
28	O.S. 745/2014 (ISSUES.) IA/1/2014	14-12-2020	Munirathnamma Vs Narayanappa	Ms Shwetha Ravishankar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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III ADDL SENIOR CIVIL JUDGE
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 1597/2014 (ISSUES.) IA/1/2014	14-12-2020	Munegowda Vs Nanjundappa	Rajinikanth
30	O.S. 1388/2018 (ISSUES.) IA/1/2018	14-12-2020	Jagadish N Vs Anupama G	S Venkatesh
31	O.S. 881/2019 (ISSUES.) IA/1/2019 IA/2/2019 IA/3/2019	14-12-2020	Parameshwara Vs Shobhamani	K Suman
32	EX 9/2008 (SUMMONS)	06-01-2021	RAJANNA @ VEERABHADRAIAH Vs NANJUNDBOVI IRS. SANJEEVAMMA	V.P. SHANMUGAM VGV
33	O.S. 998/2008 (SUMMONS) IA/1/2008	06-01-2021	ANJANAPPA Vs O M VERGHESE	SRINIVASA M J MHS
34	O.S. 1021/2011 (SUMMONS) IA/1/2011	06-01-2021	RAM MOHAN.A. Vs ANNAIYAPPA	J.M.MUNIRAJU RAJASHEKARA
35	O.S. 313/2012 (SUMMONS) IA/1/2012	06-01-2021	ANNAIAPPA Vs KRISHNAPPA	KRISHNA REDDY R R. Gopalakrishna
36	O.S. 662/2012 (SUMMONS)	06-01-2021	KANTHAMMA Vs JAYAMMA	R.Muralidhara
37	FDP 45/2012 (SUMMONS) IA/1/2012	06-01-2021	Lakshamma Vs Rathnamma	N.Ganesh
(O.S./0001460/2007)				
38	O.S. 1485/2012 (SUMMONS) IA/1/2012 IA/2/2012 IA/3/2012	06-01-2021	Pramod kumar ghyanachand Vs Muralidhara shastri.P	D.N.Manjunath
39	FDP 11/2017 (EVIDENCE.)	11-01-2021	Munimadduramma Vs Madurappa	RAJESH GOWDA
40	O.S. 879/2018 (EVIDENCE.) IA/1/2018	11-01-2021	Govindaraj M Vs Govindaiah N R	J S Dinesh
41	M.C. 179/2018 (EVIDENCE.)	11-01-2021	Umesh P Vs Pallavi K M	Skanda Law associates
42	O.S. 1877/2018 (EVIDENCE.)	11-01-2021	DONADULA VENAKATESWARA PRASAD Vs KAMESHA K S	NATARAJ S C

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 258/2016 (SUMMONS)	25-01-2021	Nagalakshamma Vs Ms Maxworth Realty India Limited	G.R.SRINIVASA
44	O.S. 496/2016 (SUMMONS) IA/1/2016	25-01-2021	Narasimha Reddy M Vs Muninarayanappa	M A POOVAIAH
45	O.S. 794/2016 (SUMMONS) IA/1/2016	25-01-2021	Lokanandha Naidu B Vs Channabasappa N	L S V
46	O.S. 821/2016 (SUMMONS) IA/1/2016	25-01-2021	Ramakrishnappa M Vs Anjinappa	NARAYANASWAMY
47	FDP 29/2017 (SUMMONS)	25-01-2021	M/s Cauvery Kalpatharu Grameena Bank Vs Chandrappa N	K M D
48	O.S. 1742/2017 (SUMMONS) IA/1/2017 IA/2/2017	25-01-2021	Jarminamma Vs Anthonamma	
49	Misc 67/2018 (SUMMONS)	25-01-2021	Narayanaswamy Y Vs Devamma	G V
50	O.S. 62/2020 (SUMMONS) IA/1/2020	25-01-2021	Narayanappa Vs Sanjeeva Murthy	Vasantha Kumar
51	O.S. 212/2020 (SUMMONS) IA/1/2020	25-01-2021	Karthik P Achar alias Sagar Vs Satish B R	A R P
52	O.S. 469/2020 (SUMMONS)	25-01-2021	SRIDHAR S Vs PUTTARUDRAPP A DEAD BY LRs a) NANJAMMA	G N R
NOTICES				
53	O.S. 875/2020 (SUMMONS) IA/1/2020	25-01-2021	ANJINAMMA Vs VENKATAMMA	G N JANARDHANA
54	O.S. 931/2020 (SUMMONS) IA/1/2020 IA/2/2020	25-01-2021	DINESH B Vs JANARDHANA S M	H M DIVAKAR
OBECTION				
55	O.S. 1681/2016 (SUMMONS) IA/1/2016	25-01-2021	RAMASWAMY Vs RAMAIAH	
STEPS				
56	FDP 17/2014 (SUMMONS) IA/1/2014	25-01-2021	Nagaveni Vs Annaiappa	B T I

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	O.S. 76/2016 (SUMMONS)	25-01-2021	Ramesh Vs Anjinappa	
58	O.S. 948/2016 (SUMMONS) IA/1/2016	25-01-2021	Santosh Kumar M C Vs Muniraju M	Anil Kumar R
59	O.S. 1507/2018 (SUMMONS) IA/1/2018 IA/2/2018	25-01-2021	Ramakrishna J K alias J K Ramakrishnan Vs Subba Lakshamma	V R Muralidhara
60	O.S. 623/2020 (NOTICE) IA/1/2020	25-01-2021	YAMINI A M Vs PADMAVATHI	LINGARAJU B L
61	R.A. 62/2020 (NOTICE) IA/1/2020 IA/2/2020	25-01-2021	LAKSHMAMMA Vs NANJAPPA B	K SUNDARAM
62	O.S. 807/2016 (A.D.R) IA/1/2016	25-01-2021	Bhagyamma Vs Pillamma	R S K
63	O.S. 25/2019 (A.D.R) IA/1/2019	25-01-2021	Parveen Taj Vs Khadhar Khan	Govindaswamy

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
03.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 519/2011 2. O.S.748/2017 3. O.S. 875/2012 4. O.S.355/2013 5. O.S.1017/2010 6. O.S.48/2013	1.O.S.879/2015 2.O.S.1735/2017
Evidence	Evidence
1.O.S.1088/2017 2.O.S.1647/2017 3.O.S.17/2020 4. O.S.1811/2013	

IV ASCJ 02.11.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 03.11.2020

Morning Session			After Noon Session		
Case No.		Stage	Case No.		Stage
1	MC. 227/2020	Hearing	1	OS. 1347/2006	Hearing
2	OS. 1052/2020	Hearing	2	OS. 1504/2006	Hearing
3	OS. 1059/2020	Hearing	3	OS. 2062/2006	Hearing
4	RA. 71/2020	Hearing	4	OS. 1094/2007	Hearing
5	MC. 263/2020	Hearing	5	OS. 81/2008	Hearing
6	OS. 1095/2020	Hearing	6	OS. 1698/2008	Hearing
7	OS. 1102/2020	Hearing	7	OS. 891/2013	Hearing
8	MC. 270/2020	Hearing	8	OS. 1315/2013	Hearing
9	OS. 1109/2020	Hearing	9	OS. 764/2015	Hearing
10	OS. 2861/2005	Evidence	10	OS. 876/2015	Hearing
11	OS. 2411/2006	Evidence	11	OS. 459/2016	Hearing
12	OS. 1090/2012	Evidence	12	OS. 545/2016	Hearing
13	OS. 1343/2015	Evidence	13	OS. 693/2016	Hearing
14	FDP. 43/2015	Evidence	14	EX. 53/2016	Hearing
15	OS. 977/2011	Arguments	15	OS. 1207/2011	Arguments

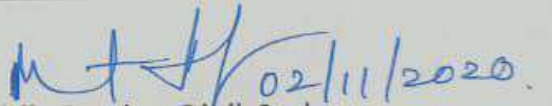
V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

**In The Court Of VI Addl. Senior Civil Judge, Bengaluru
Rural District, Bengaluru.**

Cause list Dated 03.11.2020

Morning Session			After Noon session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. 981/2003	Evidence	1	O.S. 2203/2006	Hearing
2	O.S. 1440/2006	Evidence	2	O.S. 2038/2006	Arguments
3	O.S. 2022/2006	Evidence	3	O.S. 1153/2007	Hearing
4	Ex. 33/2006	Hearing	4	Ex. 132/2007	Hearing
5	O.S. 1151/2006	Hearing	5	O.S. 1795/2008	Hearing
6	O.S. 1291/2006	Hearing	6	O.S. 121/2009	Arguments
7	O.S. 1376/2006	Hearing	7	O.S. 1120/2014	Hearing
8	O.S. 1768/2006	Hearing	8	FDP 22/2015	Hearing
9	O.S. 608/2007	Evidence	9	M.A. 24/2017	Arguments
10	O.S. 1960/2007	Evidence	10	O.S. 1655/2006	Orders
11	O.S. 1388/2011	Hearing	11	O.S. 1756/2015	Orders
12	O.S. 1088/2020	Hearing	12	O.S. 1096/2020	Orders
13	O.S. 1103/2020	Hearing	13	O.S. 1110/2020	Orders
14	O.S. 920/2020	Hearing			

Date : 03.11.2020
Place : Bengaluru


 VI Addl. Senior Civil Judge,
 Bengaluru Rural District, Bengaluru.